

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 15th September, 2017.

No. HCM/Misc.1/2017/ : It is hereby notified that Hon'ble the Acting Chief Justice has been pleased to constitute a Special Division Bench consisting of Hon'ble the Acting Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh on 16th September, 2017 from 10.30 a.m. onwards to hear the Criminal Appeals/Jail Appeals pending before this Court.

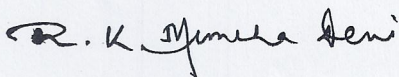
It is further notified that after rising from the Division Bench, Hon'ble the Acting Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh will sit singly.

By Order etc.

(**R.K. MEMCHA DEVI**)
REGISTRAR
HIGH COURT OF MANIPUR

Memo. No. HCM/Misc.1/2017/69924-37 Imphal, the 15th September, 2017.
Copy to :

1. The Registrar (Admn.), High Court of Manipur.
2. The President, High Court Bar Association, Manipur for information.
3. The President, AMBA for information.
4. The President, High Court of Manipur Bar Association for information.
5. All the Jt. Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
8. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
10. The P.S. to Registrar General, High Court of Manipur.
11. The System Analyst, High Court of Manipur for uploading the same to the official website.
12. All the Superintendents, High Court of Manipur.
13. Guard File/Order Book/Concerned file.
14. Notice Board.


REGISTRAR
HIGH COURT OF MANIPUR
